# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

## **LOK SABHA**

UNSTARRED QUESTION NO.697. TO BE ANSWERED ON MONDAY, THE 23<sup>RD</sup> JULY, 2018.

#### SPECIAL INCENTIVES TO ANDHRA PRADESH

### 697. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether any special incentives to promote industrialisation in Andhra Pradesh have been granted by the Union Government;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is considering to include Andhra Pradesh in Special industrial promotion scheme being formulated by Department of Industrial Policy and Promotion along with North East and Himalayan states; and
- (d) if so, the details thereof?

#### **ANSWER**

# वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI C.R. CHAUDHARY)

- (a) & (b): Section 94 of the Andhra Pradesh Reorganisation Act, 2014 provides that the Central Government shall take appropriate fiscal measures, including offer of tax incentives to the State of Andhra Pradesh and the State of Telangana, to promote industrialisation and economic growth in both the States. In view of this, special packages to backward areas of newly formed States of Andhra Pradesh and Telangana each @ Rs. 50 crore per year are being provided since 2016-17. A sum of Rs. 350 crore each year flows to both the States separately from special grant to the States.
- (c) & (d): At present there is no proposal to include Andhra Pradesh in North East Industrial Development Scheme and Industrial Development Scheme for Jammu & Kashmir, Himachal Pradesh and Uttarakhand.

\*\*\*\*\*